

**PAPERS LAID ON THE TABLE
DELHI MOTOR VEHICLES
FOURTH AMENDMENT) RULES**

THE MINISTER OF STATE IN THE
MINISTRY OF SHIPPING AND
TRANSPORT (SHRI M. B. RANA):
I beg to lay on the Table:

A copy of the Delhi Motor Vehicles (Fourth Amendment) Rules, 1973 (Hindi and English versions) published in Notification No. F. 3(19)/73-Tpt. in Delhi Gazette, dated the 22nd October, 1973, under sub-section (3) of section 133 of the Motor Vehicles Act, 1939. [Placed in Library. See No. LT-6017/73].

**ORISSA RICE (MOVEMENT CONTROL
(AMENDMENT) ORDER AND ANNUAL
REPORT OF ICAR FOR 1970-71.**

THE MINISTER OF STATE IN THE
MINISTRY OF AGRICULTURE
(SHRI ANNASAHEB P. SHINDE):
I beg to lay on the Table:

(1) A copy of the Orissa Rice (Movement Control) (Amendment) Order, 1973 (Hindi and English versions) published in Notification No. G.S.R. 412(E) in Gazette of India, dated the 30th November, 1973, under sub-section (6) of section 3 of the Essential Commodities Act, 1955 [Placed in Library. See No. LT-6018/73].

(2) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Council of Agricultural Research, New Delhi, for the year 1970-71.

(ii) A statement showing reasons for delay in laying the above Report.

[Placed in Library. See No. LT-6019/73.]

Sugar (Price Determination for 1973-74 Production) order and Orissa Notification etc.

THE MINISTER OF STATE IN THE
MINISTRY OF AGRICULTURE
(PROF. SHER SINGH): I beg to lay
on the Table:

(1) A copy of the Sugar (Price Determination for 1973-74 Production) Order, 1973 (Hindi and English versions) published in Notification No. G.S.R. 509(E) in Gazette of India, dated the 28th November, 1973, under sub-section (6) of section 3 of the Essential Commodities Act, 1955. [Placed in library. See No. LT-6020/73.]

(2) (i) A copy each of the following Orissa Notifications under sub-section (3) of section 150 of the Orissa Grama Panchayat Act, 1964, read with clause (c) (iv) of the Proclamation dated the 3rd March, 1973 issued by the President in relation to the State of Orissa:—

(a) S.R.O. No. 358/73 published in Orissa Gazette dated the 23rd March, 1973 making certain amendments to the Orissa Grama Panchayat Rules, 1968, together with an explanatory note.

(b) S.R.O. No. 808/73 published in Orissa Gazette dated the 28th August, 1973 making certain amendment to the Orissa Grama Panchayat Rules, 1968 together with an explanatory note.

(ii) Two statements (Hindi and English versions) showing reasons for delay in laying the above Notifications.

(iii) Two statements (Hindi and English versions) explaining the reasons for not laying the Hindi versions of the Notifications mentioned at (i) above.

(i) above. [Placed in Library. See No. LT-6021/73.]